National Company Law Tribunal Allahabad Bench Allahabad

CP No. 25(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2017.

NAME OF THE COMPANY: M/s Shree Narayan Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1.

2.

Order dated 17.01.2017

CP No. 25(ND)/2014 M/s Shree Narayan Developers Pvt. Ltd.

Both the parties are directed to report to this Bench about the current status of the proceedings. List on 14.02,2017.

List on 14,02,2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.01.2017